

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 4160-RG.

Dated, the November 7th, 2013.

In terms of Court's Employment Notice No. 1908-RG dated 6th May, 2013 a shorthand test was held on 22nd September, 2013 for short listing of candidates for appearing at the further test for recruitment to the post of Stenographer, Grade-C in the High Court at Calcutta, for filling up the following 51 existing and expected vacancies:-

Category	Vacancies		
	Existing	Expected	Total
Un-Reserved	Nil	15	15
Un-reserved (E.C.)	1	5	6
Un-reserved (PH)	Nil	1	1
OBC (A)	NIL	3	3
OBC (B)	1	2	3
OBC (A) (EC)	NIL	1	1
OBC (B) (EC)	1	NIL	1
SC	5	5	10
SC (EC)	2	3	5
ST	2	2	4
ST (EC)	1	1	2
TOTAL VACANCIES	13	38	51

In terms of Court's Notification No. 4015 -RG dated 30th September, 2013, 62 (sixty two) candidates were selected having been qualified and short listed for appearing at the further Shorthand Test held on 5th October, 2013. On the basis of the performance, the following candidates, names and roll numbers of whom are mentioned hereunder according to merit, for empanelment for being appointed as Stenographer, Grade-C in the existing and expected vacancies (as and when they actually arise) in accordance with the existing Rules, are selected for being appointed to the post of P.A./Stenographer, Grade-C:-

(Arranged according to Merit)

SL. NO.	ROLL NO. (PA/HC/13/....)	NAME OF THE CANDIDATE
1	33	Sayandeep Bhattacharjee, S/o. Bilwadal Bhattacharjee
2	52	Tanmoy Ghosh, S/o. Nityananda Ghosh
3	46	Swarup Mandal, S/o. Balaram Mandal

4	278	Koushik Chakraborty, S/o. Kajal Chakraborty
5	155	Saikat Mukherjee, S/o. Dipankar Mukherjee
6	166	Tapas Ojha, S/o. Bharat Ojha
7	11	Arpita Dey, D/o. Mihir Kumar Dey
8	36	Sampita Sen, D/o. Salil Kumar Sen
9	73	Nandita Das (S.C.), D/o. Nemai Das
10	334	Subhra Sankha Sarkar, S/o. Shyamal Sarkar
11	226	Joyanta Das, S/o. Late Sekhar Kumar Das
12	342	Minuti Kole (Pal), W/o. Siddhartha Sankar Kole
13	40	Sourav Banerjee, S/o. Sanjib Banerjee
14	456	Manosh Ghosh, S/o. Netai Ghosh
15	178	Kartick Chandra Paul (OBC-B), S/o. Sufal Kumar Paul
16	156	Aritra Ghosh, S/o. Arabinda Ghosh
17	38	Moumita Das, D/o. Anil Kumar Das
18	95	Tanusri Bhuniya, W/o. Suman Singha Roy
19	280	Mrinmoy Ghoshal, S/o. Deboprasad Ghoshal
20	419	Tanmoy Nandan S/o. Tapas Kumar Nandan
21	133	Reshmi Dutta, D/o. Asim Kumar Dutta
22	93	Surajit Kundu (OBC-B), S/o. Ashis Kundu
23	48	Sudipta Gayen (S.C.), S/o. Rabindra Nath Gayen
24	256	Sujoy Kumar Ghosh, S/o. Late Amarendra Nath Ghosh
25	240	Debjani Ghosh, D/o. Samir Kumar Ghosh
26	9	Swarup Das, S/o. Narayan Das
27	107	Manika Nandy (Biswas), D/o. Gobinda Nandy
28	92	Sintu Roy, S/o. Ajay Roy
29	102	Diptesh Saha (S.C.), S/o. Laxmi Narayan Saha
30	221	Purna Bar (S.C.), S/o. Asit Bar
31	127	Sumit Sinha Roy, S/o. Suhas Sinha Roy
32	314	Jahar Chakraborty, S/o. Milan Chakraborty
33	461	Bijay Maitra, S/o. Shakti Maitra

The panel, referred to above, shall be kept alive for one year from the date of its publication or till filling up the vacancies, which ever is earlier. In case of non-acceptance of offer of appointment by any empanelled candidate, the candidate ranked next shall be offered appointment from the respective category of candidates.

The offer of Appointment will be issued to the above candidates shortly.

This is general information to all concerned.

For further information, if any, all concerned are requested to visit Court's website www.calcuttahighcourt.nic.in and may contact over phone to phone no. (033) 2254 8178 during office hours.

BY ORDER

**Sd/-
(MIR DARA SHEKO)
REGISTRAR GENERAL**